

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 133 of 2013

Dated : 23rd January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

The Tata Power Co. Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja**

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1

ORDER

Post the matter for further hearing on **07.02.2014**. In the meantime,
Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js